

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO-3338  
ANSWERED ON - 24/03/2021

**FUNDS FOR WELFARE OF TRANSGENDERS**

3338. SHRI KUMAR KETKAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has any plan to allot special funds for generating livelihood opportunities among the Transgender community;
- (b) if so, the details thereof;
- (c) the number of Transgender persons currently working in public service;
- (d) whether Government has any proposal to impart skill training to Transgenders and if so, the details thereof;
- (e) whether Government is considering to provide reservation to Transgenders in educational institutions and Government jobs;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the details of relief and support provided to members of Transgender community during the national lockdown?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

- (a) & (b) The TRANSGENDER PERSONS (PROTECTION OF RIGHTS) ACT, 2019 provides for formulation of a scheme for transgender persons including generation of livelihood opportunities for them. The rules under the Act mandate the Central and State Governments to take up schemes for addressing the issues of access of transgender persons to health, education, welfare, shelter and economic support for livelihoods.
- (c) The Ministry does not have the data about the number of transgender persons currently working in public services.
- (d) Ministry through NBCFDC has sanctioned skill development training of programs to transgender persons through Sector Skill Councils/Training partners in six States in various job roles. Details are attached at **Annexure –I**.

(e) and (f) As of now there is no proposal for providing reservations to the transgender persons in education or jobs.

(g) During COVID-19, the Ministry through National Backward Class Finance and Development Corporation (NBCFDC) has given Rs.1,500/-each to Transgender Persons, through Direct Benefit Transfer (DBT). Additionally, assistance in the form of ration supplies were provided to Transgender persons as per their request through/on the recommendation of District Administration. An expenditure of Rs 98.50 lakhs was incurred in supporting 6,940 members of Transgender Community from 33 State /UTs, which includes Rs.85.66 lakhs to 5,711 Transgender Persons as Subsistence allowance and Ration kit Rs.12.83 lakhs to 1229 Transgender Persons. Details of State –wise Financial Assistance provided to the Community amid lockdown are given in **Annexure-II**.

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## Annexure-I

**Department of Social Justice & Empowerment  
(National Backward Classes Finance and Development Corporation)**

**Skill Development Training Programme Sanctioned for Transgender Community**

S. No	Name of the Sector Skill Council/Training Institute	State	Job Role	No. of trainees	Amount (in. Rs.)
1	HIMCON	Manipur	Beauty Therapist	60	1680000
2	NIESBUD	Delhi	Make-up Artist	20	496000
3	NIESBUD	Delhi	Make-up Artist	25	530000
		Delhi	Beauty Therapist	50	1380000
		Karnataka	Customer Care Executive	50	1680000
		UP	Customer Care Executive	25	840000
4	Domestic Worker SSC	Delhi	General Housekeeper	25	452500
6	National Film Development Corporation	Tamil Nadu	Editor	25	505000
		Telangana	Asst. Camera Man	25	505000
7	Beauty and Wellness Sector Skill Council	Tamil Nadu	Asst. Beauty Therapist	25	665000
<b>Total</b>				<b>330</b>	<b>8733500</b>

**Annexure-II**

**Department of Social Justice & Empowerment  
(National Backward Classes Finance & Development Corporation) (NBCFDC)  
State wise Amount transferred through Direct Bank Transfer & Ration Assistance to  
Transgender Persons  
during the year 2019-20 to 2020-21 ( Lock-down period)**

Sr	State	Details of DBT		Details of Ration Assistance		Grand Total	
		Nos. of TGs	Total Amount Transferred (Rs.)	Nos. of TGs	Total Amount Spent in Rs.	Nos. of TGs	Amount Spent in Rs.
(a)	(b)	(c)	(d)	(e)	(f)	(g) = (c + e)	(h) = (d + f)
1	Andhra Pradesh	118	177000			118	177000
2	Arunachal Pradesh	31	46500			31	46500
3	Assam	10	15000	94	141000	104	156000
4	Bihar	165	247500			165	247500
5	Chhattisgarh	624	936000	72	108000	696	1044000
6	Goa	31	46500			31	46500
7	Gujarat	150	225000			150	225000
8	Haryana	52	78000			52	78000
9	Himachal Pradesh	2	3000			2	3000
10	Jammu & Kashmir (1) ++	8	12000			8	12000
11	Jharkhand	86	129000			86	129000
12	Karnataka	561	841500			561	841500
13	Kerala	172	258000			172	258000
14	Madhya Pradesh	47	70500			47	70500
15	Maharashtra	510	765000			510	765000
16	Manipur	189	283500	63	94500	252	378000
17	Meghalaya	2	3000			2	3000
18	Mizoram	8	12000			8	12000
19	Nagaland	5	7500			5	7500
20	Odisha	218	327000			218	327000
21	Punjab	216	324000			216	324000
22	Rajasthan	215	322500			215	322500
23	Sikkim	1	1500			1	1500
24	Tamil Nadu	1036	1554000			1036	1554000
25	Telangana	37	55500			37	55500
26	Tripura	1	1500			1	1500
27	Uttar Pradesh	119	178500	280	263200	399	441700
28	Uttarakhand	7	10500			7	10500
29	West Bengal	814	1221000			814	1221000
30	Chandigarh	17	25500			17	25500
31	Delhi	158	237000	720	676800	878	913800
32	Lakshadweep	44	66000			44	66000
33	Puducherry	57	85500			57	85500
	<b>Total</b>	<b>5711</b>	<b>8566500</b>	<b>1229</b>	<b>1283500</b>	<b>6940</b>	<b>9850000</b>